

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal.No.3411/1998

S. RAMNATHAN

Appellant (s)

VERSUS

CHIEF JUD.MAGISTRATE,CHENGALPATTU & ORS

Respondent (s)

(Office report for direction)

Date : 21/05/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Appellant (s)

Mr.KC Gupta,Adv.
Mrs Sheela Goel,Adv.

For Respondent (s)

Mr. V. Krishna Murthy,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....J..T....R

.SP2

Time is extended till the end of July, 2001.

.SP1

[Naresh Kumar]
Court Master

[Kanwal Singh]
Court Master